

West Tripura Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2019				
Court-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	637	195	832
2	ADJ., (Court No. 2), Agartala (Vacant), charge remains with Sri A. Pandey, ADJ, Agartala (Court No. 3)	290	201	491
3	Sri A. Pandey, ADJ., (Court No. 3), Agartala	590	128	718
4	Sri Ravi Dahiya, ADJ., (Court No. 4), Agartala	482	116	598
5	Sri Gobinda Das, ADJ., (Court No. 5), Agartala	158	189	347
6	Sri S. B. Datta, Judge, Family Court, Agartala	377	198	575
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	354	237	591
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	315	19	334
9	Sri Subhadeep Saha, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	345	16	361
10	Smti S. Mukherjee, CJM-cum-Civil Judge (Sr. Div), Agartala	110	449	559
11	Sri Sarbajeet Choudhury, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	145	1135	1280
12	CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala (Vacant), charge remains with Smt. Chhandita Debnath	158	339	497
13	Smti Chhandita Debnath, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	80	611	691
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala (Vacant), charge Remains with Smti M. Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	23	0	23
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	0	0	0
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant), charge remains with Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	27	376	403
17	Smti Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	21	627	648
18	Smti Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	33	799	832
19	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	29	743	772
Total		4174	6378	10552
Station-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3443	5943	9386
Total		3443	5943	9386
2	Family Court	377	198	575
3	Addl. Judge, Family Court, Agartala	354	237	591
Grand Total		4174	6378	10552

Gomati Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2019****Court-wise pendency of Cases as on 31.08.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	211	82	293
2	Sri Sankar Lal Dutta, Additional District and Sessions Judge, Udaipur	226	103	329
3	Smti Sankari Das, Judge, Family Court, Udaipur	95	184	279
4	Sri R. Bhattacharjee, (Sr.Div) & ASST. SJ., Udaipur	CJ 118	10	128
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	37	134	171
6	Smti Tanusree Debnath, (Jr. Div)-cum- JM. First Class, Udaipur	CJ 18	144	162
7	Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	7	102	109
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur (Vacant), charge remains with Smti Dorothi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	5	59	64
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	0	0	0
10	Sri Satyajit Das, CJ (Jr. Div) & JM First Class, Amarpur	7	281	288
Total		724	1099	1823
Station-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	622	634	1256
2	Amarpur	7	281	288
Total		629	915	1544
3	Family Court	95	184	279
Grand Total		724	1099	1823

South Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2019****Court- wise pendency of Cases as on 31.08.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	646	163	809
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	36	55	91
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	16	483	499
4	Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	148	441	589
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with Sri Saikat Das, CJ (Jr. Div)-cum-JM First Class, Belonia	79	375	454
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant), charge remains with Sri Rajarshi Chakraborty, Civil Judge (Jr. Div)-cum- JM, First Class, Sabroom	4	54	58
7	Sri Rajarshi Chakraborty, CJ (Jr. Div)-cum-JM., First Class, Sabroom	18	61	79
Total		947	1632	2579
Station-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	925	1517	2442
2	Sabroom	22	115	137
Grand Total		947	1632	2579

Unakoti Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2019				
Court- wise pendency of Cases as on 31.08.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamoani Murasing, District and Sessions Judge, Kailashahar	107	109	216
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	29	34	63
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	64	119	183
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	65	2	67
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	54	328	382
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	111	292	403
7	Sri Ramangshu Shekhar Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	43	229	272
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) (Vacant), charge remains with Sri P. P. Paul , CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	0
Total		473	1113	1586
Station-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	409	994	1403
Total		409	994	1403
2	Family Court	64	119	183
Grand Total		473	1113	1586

North Tripura Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2019				
Court-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	349	292	641
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	110	6	116
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	104	517	621
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smt. Anindita Deb Ray, JM, First Class-cum-Civil Judge (Jr. Div), Dharmanagar	200	487	687
5	Smti Anindita Deb Ray, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	61	386	447
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	162	163
7	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	4	258	262
Total		829	2108	2937
Station-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	824	1788	2612
2	Kanchanpur	5	320	325
Grand Total		829	2108	2937

Sepahijala Judicial District				
Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2019				
Court-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri B. Palit District & Sessions Judge, Sonamura	149	160	309
2	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	145	319	464
3	Smti Jumili Debbarma, CJ (Jr. Div)-cum- JM., First Class, Sonamura	76	207	283
4	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura (Vacant), charge remains with Smti Jumili Debbarma, Civil Judge (Jr. Div)- cum-JM, 1st Class, Sonamura	51	218	269
5	Sri Angshuman Debbarma, Additional District & Sessions JUDGE, Bishalgarh	298	198	496
6	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	19	916	935
7	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh(Vacant), charge remains with Smti N. Bhattacharyya , SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	57	897	954
Total		795	2915	3710
Station-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	421	904	1325
2	Bishalgarh	374	2011	2385
Grand Total		795	2915	3710

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2019				
Court- wise pendency of Cases as on 31.08.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	224	288	512
2	Sri Subhra Nath, cum-Civil Judge (Sr. Div), Khowai	CJM- 51	269	320
3	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	29	412	441
4	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	18	213	231
Total		322	1182	1504
Station-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	322	1182	1504
Total		322	1182	1504

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2019				
Court- wise pendency of Cases as on 31.08.2019				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. K. Majumder, District and Sessions Judge, Ambassa	65	278	343
2	Additional District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant), charge remains the District and Sessions Judge, Dhalai Judicial District, Ambassa	0	0	0
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	13	13	26
4	Sri Debashis Kar, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	24	7	31
5	Sri Manabendra Debbarma, CJM-cum-Civil Judge (Sr. Div), Ambassa	15	74	89
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	11	66	77
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	63	138	201
8	Smt. Lopamudra dasgupta, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	411	415
9	Sri Divya Prakash Mishra, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	21	237	258
10	Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	9	676	685
11	Sri Saamyajyoti Debnath, SDJM-cum-Civil Judge (Jr. Div), Gandacherra	0	18	18
Total		225	1918	2143
Station-wise pendency of Cases as on 31.08.2019				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	115	425	540
2	Kamalpur	88	786	874
3	Longtharai Valley	9	676	685
4	Gandacherra	0	18	18
Total		212	1905	2117
5	Family Court	13	13	26
Grand Total		225	1918	2143

District-wise pendency of cases as on 31.08.2019

Sl. No.	Name of the Districts	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4174	6378	10552
2	Gomati Judicial District, Udaipur	724	1099	1823
3	South Tripura Judicial District, Belonia	947	1632	2579
4	Unakoti Judicial District, Kailashahar	473	1113	1586
5	North Tripura Judicial District, Dharmanagar	829	2108	2937
6	Sepahijala Judicial District, Sonamura	795	2915	3710
7	Khowai Judicial District, Khowai	322	1182	1504
8	Dhalai Judicial District	225	1918	2143
Total		8489	18345	26834